

C. A. T. Bench, JAIPUR

A2/5

Date of Order	Orders
15/9/92.	Shri Prahlad Singh - Counsel for the applicant. Shri U.D. Sharma - Counsel for the respondents. The applicant has stated that the order of termination was passed on 28th Dec. 76. The appeal against it has been rejected and rejection was conveyed on 16.2.79. The OA in this case was filed on 17.10.89. That is after lapse of 10 years. The only explanation given in the M.P. for condonation is that thereafter hundreds of representation had been given. Repeated representations do not extend limitation, M.P. is accordingly rejected and OA is dismissed on ground of limitation. (B. B. Mahajan) Member (Adm.) (D.L. Mehta) Vice-Chairman